

West Bengal Appropriation Act, 1959

3 of 1959

[30 March 1959]

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West Bengal Appropriation Act, 1959

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PREAMBLE

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1960.

Whereas it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1960;

It is hereby enacted in the Tenth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette. Extraordinary of the 12th March, 1959, Part IVA, page 529; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on the 13th March, 1959; and for proceedings of the West Bengal Legislative Council, see the proceedings of the meeting of that Council held on the 16th March, 1959.

1. Short title :-

This Act may be called the West Bengal Appropriation Act, 1959.

2. Issue of Rupees 1,41,72,29,001 out of the Consolidated Fund of West Bengal for the year 1959-60 :-

From and out of the Consolidated Fund of West Bengal, there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees one hundred and forty-one crores, seventy-two lakhs, twenty-nine thousand and one towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1960, in respect of the services specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1960.

SCHEDULE 1

SCHEDULE

SCHEDULE (See Section 2 and 3)

1	2	3		
Grant No.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	A-Direct Demand on the Revenue.			
1	4-Taxes on Income other than Corporation Tax and Estate Duty.	5,99,000	2,000	6,01,000
2	7-Land Revenue	i		
	AA-Principal Revenue Heads-	6,14,27,000		6,14,27,000

	Forest and other Capital Accounts outside the Revenue Account.			
	65-Payment of Compensation to Land Holders, etc., on the abolition of the Zamindary System.			
	Total-Grand No. 2	6,14,27,000		6,14,27,000
	A-Direct Demand on the Revenue.			
3	8-State Excise Duties	44,10,000		44,10,000
4	9-Stamps	10,48,000		10,48,000
5	10-Forest	1,07,16,000		1,07,16,000
6	11-Registration	22,99,000		22,99,000
7	12-Taxes on Vehicles		4,50,000	4,50,000
8	12A-Sales Tax	26,19,000		26,19,000
9	13-Other Taxes and Duties	11,20,000		11,20,000
	C-Revenue Account of Irrigation, Navigation, Embankment and Drainage Works.			
10	17-Interest on Irrigation Work (Commercial).		22,85.000	22,85,000
11	XVII-Irrigation-Working Expenses 18-Other Revenue expenditure financed from Ordinary Revenues.			
	H-Civil Works			

and Miscellaneous Public Improvements.			
51A-Interest on Capital Outlay on Multipurpose River Schemes.			
51B-Other Revenue expenditure connected with Multipurpose River Schemes.			
CC-Capital Account of Irrigation, Navigation, Embankment and Drainage Works outside the Revenue Account.	5,68,34,000	76,69,000	6,45,03,000
68- Construction of Irrigation, Navigation, Embankment and Drainage Works (Commercial).			
68A- Construction of Irrigation, Navigation, Embankment and Drainage Works (Non- commercial).			
HH-Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue			

	Account. 80A-Capital Outlay on Multipurpose River Schemes outside the Revenue Account.			
	Total Grant No 11	5,68,34,000	76,69,000	6,45,03,000
	E-Debt Services.			
12	22-Interest on Debt and other obligations.	1,000	3,42,30,000	3,42,31,000
13	23- Appropriation for Reduction or Avoidance of Debt.		2,08,04,000	2,08,04,000
	F-Civil Administration.			
14	25-General Administration	3,22,98,000	11,70,000	3,34,68,000
15	27- Administration of Justice	90,14,000	30,55,000	1,20,69,000
16	28-Jails	1,03,02,000		1,03,02,000
17	29-Police	7,93,72,000		7,93,72,000
18	30-Ports and Pilotage	11,07,000		11,07,000
19	36-Scientific Departments	74,000		74,000
20	37-Education	13,47,95,000		13,47,95,000
21	38-Medical	5,84,49,000	5,000	5,84,54,000
22	39-Public Health	2,67,46,000		2,67,46,000
23	40-Agriculture- Agriculture	-		
	FF-Civil Administration- Capital Account outside the Revenue Account. 71-Capital Outlay on	5,10,81,000		5,10,81,000

	schemes of Agricultural Improvement and Research outside the Revenue Account.			
	Total-Grant No. 23 . .	5,10,81,000		5,10,81,000
	F-Civil Administration.			
24	40-Agriculture-Fisheries	25,47,000		25,47,000
25	41-Animal Husbandry	46,50,000		46,50,000
26	42-Co-operation	1,39,27,000		1,39,27,000
27	43-Industries-Industries.	-		
	H-Civil Works and Miscellaneous Public Improvements.			
	52A-Other Revenue expenditure connected with Electricity Schemes.			
	XLI-Receipts from Electricity Schemes-Working expenses			
	HH-Capital Account of Civil Works-and Miscellaneous Public Improvements within the Revenue Account.			
	53-Capital Outlay on Electricity Schemes met out of	3,38,95,000		3,38,95,000

	Revenue.			
	FF-Civil Administration- Capital Account outside the Revenue Account.			
	72-Capital outlay on Industrial Development outside the Revenue Account.			
	HH-Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.			
	81A-Capital Outlay on Electricity Schemes outside the Revenue Account.			
	Total-Grant No. 27 . .	3,38,95,000		3,38,95,000
28	F-Civil Administration.			
	43-Industries- Cottage Industries.			
	FF-Civil Administration- Capital Account outside the Revenue Account.	1,34,15,000		1,34,15,000
	72-Capital outlay on Industrial Development outside the Revenue			

	Account-Cottage Industries.			
	Total-Grant No. 28 . .	1,34,15,000		1,34,25,000
	F-Civil Administration.			
29	43-Industries-Cinchona	34,46,000		34,46,000
30	47-Miscellaneous Departments-Fire Services.	35,59,000		35,59,000
31	47-Miscellaneous Departments-Excluding Fire Services. . .	1,48,82,000		1,48,82,000
	H-Civil Works and Miscellaneous Public Improvements.			
32	50-Civil Works	4,36,37,000	12,47,000	4,48,84,000
	J-Miscellaneous.			
33	54-Famine	3,84,09,000		3,84,09,000
34	54B-Privy purses and allowances of Indian Rulers.	1,44,000		1,44,000
35	55-Superannuation allowances and pensions			
	JJ-Miscellaneous Capital Account within the Revenue Account.			
	55A-Commutation of pensions financed from Ordinary Revenues.	1,44,72,000	2,25,000	1,46,97,000
	JJ-			

	Miscellaneous Capital Account outside the Revenue Account.			
	83-Payments of commuted value of pensions.			
	Total-Grant No. 35 . .	1,44,72,000	2,25,000	1,46,97,000
	J-Miscellaneous.			
36	56-Stationary and Printing	72,32,000		72,32,000
37	57-Miscellaneous-Contributions	1,64,06,000	10,00,000	1,74,06,000
38	57-Miscellaneous-Other Miscellaneous Expenditure.			
	JJ-Miscellaneous Capital Account outside the Revenue Account.	8,74,12,000	1,000	8,74,13,000
	82-Capital Account of other State Works outside the Revenue Account.	-		
	Total-Grant No. 38 . .	8,74,12,000	1,000	8,74,13,000
	E-Debt Services.			
39	22-Interest on Debt and other obligation-Expenditure on displaced persons.			
	J-Miscellaneous.			
	57-			

	77-Miscellaneous-Expenditure on displaced persons.			
	77-Miscellaneous Capital Account outside the Revenue Account.	6,12,33,000	14,51,000	6,26,84,000
	82-Capital Account of other State Works outside the Revenue Account-Expenditure on displaced persons.			
	Public Debt.			
	Loans for displaced persons.			
	Loans and Advances by State Government.			
	Loans and Advances to displaced persons	-		
	Total-Grant No. 39 . .	6,12,33,000	14,51,000	6,26,84,000
	E-Debt Services.			
40	22-Interest on Debt and other obligations-Community Development Projects.			
	M-Extraordinary Items.			
	63B-Community Development Projects, National			

	Extension Service and Local Development Works.			
	JJ-Miscellaneous Capital Account outside the Revenue Account.			
	82-Capital Account of other State Works outside the Revenue Account-Community Development Projects.	2,74,81,000	26,05,000	3,00,86,000
	Public Debt.			
	Loans for Community Development Projects.			
	Loans and Advances by State Government.			
	Loans and Advances under Community Development Projects.	-		
	Total-Grant No. 40 . .	2,74,81,000	26,05,000	3,00,86,000
	M-Extraordinary Items.			
41	63-Extraordinary charges in India.	2,61,42,000		2,61,42,000
42	64C-Pre-Partition Payments.	8,00,000		8,00,000
	HH-Capital Account of Civil			

	Works and Miscellaneous Public Improvements outside the Revenue Account			
43	80A-Capital Outlay on Multipurpose River Schemes outside the Revenue Account- Damodar Valley Project .	6,90,04,000		6,90,04,000
44	81-Capital Account of Civil works outside the Revenue Account.	7,91,55,000	1,45,000	7,93,00,000
	J- Miscellaneous.			
45	XLV1A-Receipts from Road and Water Transport Schemes- Working expenses. *			
	JJ- Miscellaneous Capital Account outside the Revenue Account. . .	3,79,55,000	22,20,000	4,01,75,000
	82B-Capital Outlay on Road and Water Transport Schemes outside the Revenue Account.			
	Total-Grant No. 45 . .	3,79,55,000	22,20,000	4,01,75,000
46	85A-Capital Outlay on State	1		1

	Schemes of Government Trading.			
	Public Debt.			
47	Floating Debt.			
	Loans from Union Government (excluding Loans for displaced persons and Community Development Projects).		14,65,04,000	14,65,04,000
	Other Loans			
	Total-Grant No 47		14,65,04,000	14,65,04,000
	Loans and Advances by State Government.			
48	Loans and Advances by State Government.	4,80,47,000		4,80,47,000
	Grand Total ..	1,19,21,61,001	22,50,68,000	1,41,72,29,001